GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

LOK SABHA

UNSTARRED QUESTION NO. 1467

TO BE ANSWERED ON WEDNESDAY, FEBRUARY 10, 2021 ISRO FACILITIES

1467. SHRI BHAGWANT MANN:

SHRI GNANATHIRAVIAM S.:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has started allowing external agencies to use ISRO facilities across the globe and if so, the details thereof;
- (b) whether the Government allows private sector in space industry;
- (c) if so, the details of the benefits of private sector participation in space industry;
- (d) whether the Government has analyzed the issues and concerns aboutnational security for privatizing space activities;
- (e) if so, the details thereof and the steps taken by the Government toovercome this issue;
- (f) whether the Government has enacted space legislations to defineregulatory, legal and procedural regimes with transparent timelines for pursuing space activities by the private space industry; and
- (g) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) Yes Sir. ISRO facilities are extended to Indian industries and academia for testing their space systems. Satellites from M/s. Space Kidz India and M/s. Syzygy Space Technologies have undergone testing at UR Rao Satellite Centre, ISRO.
- (b) Yes Sir.
- (c) Participation of private sector in space activities in India is expected to result in development of cutting edge Technologies, new applications & services. Overall it will make a bigger impact on space economy.
- (d) Yes Sir.
- (e) Government has analysed the issues and concerns about national security while allowing Private companies to participate in space activities and appropriate measures have been taken by means of establishing Indian National Space Promotion and Authorisation Center (IN-SPACe), an independent nodal agency to authorize, monitor and regulate space activities in the country.

(f) & (g)

The Government is in the process of defining the same through the proposed Space Activities Bill and subordinate legislations.
